[13 December, 1999] RAJYA SABHA

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:—
 - (a) Thirty-seventh Annual Report and Accounts of the Manganese Ore (India) Limited, Nagpur, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. SeeNo.LT-808/99]
- It. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and Metallurgical and Engineering Consultants (India) Limited for the year 1999-2000. [Placed in Library. See No.LT-809/99]

Report and Accounts (1998-99) of the National Institute of Urban Affairs, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the National Institute of Urban Affairs, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b). Statement. by Governrtent accepting the above Report. [Placed in Library. See No.LT-475/99]
- I. Report and Accounts (1997-98 and 1998-99) of various companies and related papers.
- II. MOU (1999-2000) between Govt, of India and various companies.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPERISES (DR. VALLABH BHAI KATHIRIA): Sir, I beg to lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:—
 - (i) (a) Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, (b) Statement by Government accepting the above Report. [Placed in Library. See No.LT-609/99]
 - (ii) (a) Forty-sixth Annual Report and Accounts of the Hindustan Cables Limited, Calcutta, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon., (b) Statement by Government accepting the above Report. [Placed in Library. See No.LT-607/99]
- (iii) (a) Twenty-sixth Annual Report and Accounts of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon., (b) Statement by Government accepting the above Report. [Placed in Library. See No.LT-608/99]
- (iv) (a) Annual Report and Accounts of the Bharat Bhari Udyog Nigam Limited, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, (b) Statement by Government accepting the above Report. [Placed in Library. See No.LT-610/99]
- (v) (a) Fortieth Annual Report and Accounts of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report. [Placed in Library. See No.LT-612/99]
- (vi) (a) Annual Report and Accounts of the Hindustan Paper Corporation Limited, New Delhi, for the year 1998-99 together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No.LT-611/99]
- (vii) (a) Twenty-ninth Annual Report and Accounts of the Engineering Projects (India) Limited, Ranchi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) to (iii) above. [Placed in Library. See No.LT-613/99]
 - II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Memorandum of Understanding between the Government of India (Ministry of Industry, Department of Heavy Industry) and Hindustan Cables Limited for the year 1999-2000. Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT-620/99]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Industry, Department of Heavy Industry) and Bharat Heavy Electricals Limited for the year 1999-2000. [Placed in Library. See No.LT-619/99]
- (iii) Memorandum of Understanding between the Government of India (Ministry of Industry, Department of Heavy Industry) and Bharat

Bhari Udyog Nigam Limited for the year 1999-2000. [Placed in Library. See No.LT-622/99] (iv) Memorandum of Understanding between the Government of India (Ministry of Industry, Department of Heavy Industry) and Bharat Yantra Nigam Limited for the year 1999-2000. [Placed in Library. See No.LT-623/99]

- (v) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Engineering Projects (India) Limited for the year 1999-2000. [Placed in Library. See No.LT-621/99]
- I. Report and Accounts (1997-98) of the National Centre for Trade Information, New Delhi and related papers..
- II. Report and Accounts (1998-99) of the Export Credit Guarantee Corporation of India Limited, Bombay and related papers
- III. Reports and Accounts (1998-99) of various Boards, Institute Federations and related papers.
- IV. MOU between Govt, of India (Ministry of Commerce and Export Credit Guarantee Corporation of India Limited.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH): Sir, I beg to lay on the Table—

- I. (1)A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:—
 - (i) (a) Third Annual Report and Accounts of the National Centre for Trade Information, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Centre. [Placed in Library. See No.LT-653/99]